

DIVISION BENCH
COURT - II

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/270(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS MAA AMBAY JEWELLERS PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance (via video conferencing/physically)

None.

ORDER

1. None appears on behalf of the parties.
2. Registry is directed to issue notice to the official Liquidator for its report, by way of speed post and by way of e-mail and place the tracking information report on record.
3. List the matter on **18.09.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)